place outside India at the end of the said visit.

Papers Laid

(viii) G.S.R. No.83 dated the 6th February, 1989 exempting The Aga Khan, His Highness Her Highness the Khan and twelve members of the delegation on their visit to India from 2nd February, 1989 to 14th February 1989 from payment of foreign travel tax leviable under sub-section (1) of section 35 of the said act, in respect of their international journey to any place outside India at the end of the said visit. [Placed in Library See No. LT-7400/89 for (i) to (viii).

Report and Accounts (for the period from 12th December 1986 to 31st March, 1988) of the Indian Railway Finance Corporation Limited, New Delhi and related papers

रेल मंत्रालय में उपमंद्यी महाबीर प्रताद): श्रोधन, कम्मनी अधि-नियम 1956 की धारा 619क की उपवारा (1) के स्रधोन निम्नलिखित पत्रों को एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हं:--

- (i) 12 दिसम्बर, 1986 से 31 मार्व. 1988 तक की भ्रवधि के लिये इण्डियन रेनारे फाइनेंस कारपोरेशन लिभिडेड, नई दिल्ली का पहला वार्षिक प्रतिवेदन ग्रौर लेखे, लेखाग्रों पर लेखा-परीक्षकों के प्रतिदेदन ग्रौर उमापर भारत के नियंत्रक-महालेखापरीक्षक की टिपागियां सहित।
- (ii) हासोरेणा के कार्यकरण की सरकार द्वारा सनीक्षा।

[पुस्तक लाग में रबी गई (i) ग्रौर (ii) के लिए देखिये संख्या एल । टो०-7 43 2 /89]

Notifications of the Ministry of Surface Transport (Ports Wing)

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL) : I beg to lay on the Table, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 a copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Ports Wing) :-

- (i) G.SR. No. 15(E) dated the 9th January, 1989, publishing the approval of the Kandla Port Trust (Distraint or Arrest and Sales of Vessels) Regulations, 1988. [Placed in Library. See No. LT-7416/89].
- (ii) G.S.R. No. 20(E), dated the 10th January, 1989, publishing the approval of the Madras Port Trust (Distraint or Arrest and Sale of Vessels) Regulations. 1988. [Placed in Library, See No. LT-7230/891.
- (iii) G.S.R. No. 39(E) dated the 19th January, 1989, publishing the approval of the Tuticorin Port Trust (Distraint or Arrest and sale of Vessels) Regulations, [Placed in 1988. Library. See No. LT-7416/89].

[The Deputy Chairman in the chair]

APPEAL TO OPPOSITION TO END BOYCOTT OF HOUSE

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir) Madam, I want to make a point of personal explanation. Yesterday, Madam Deputy Charirman, I was told by a Member of the opposition that they felt that the statement by Shri Rajiv Gandhi in the Lok Sabha was not adequate. He mentioned two points on which, according to him, this explanation was not adequate. Number one was that the